MINISTRY OF SURFACE TRANSPORT

(SHIPPING WING)

ORDER

NEW DELHI, the 20th June, 1990

S.O. 501 (E) – In exercise of the powers conferred by sub-section (2) of section 7 of the Merchant Shipping Act, 1958 (44 of 1958), the Central Government hereby directs that the powers exercisable by it under sub-section (1) of section 356K of the said Act shall be exercisable also by the Director General of Shipping.

(No. SR- 13020/7/89-MA)

S.N. KAKAR, Jt. Secy.